

17/11/2025  
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## Declaration of Assets and Liabilities

Year-2025-26

I, Ratan Kumar Sonof-Late Mahesh Prasad, aged 47 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant Section Officer in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependants.\*

### A. Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouse Name<br><br>Meenakshi Shree               | Dependant-1 Name<br>Ananya Raj | Dependant-2 Name<br>Akshat Anand | Dependant-3 Name |
|---------|---|--|--|--------------------------------|----------------------------------|------------------|
| (i)     | Cash  | Rs. 2.50,000/-   | Rs. 2,25,000/-                                   | Rs. 60,000/-                   | Rs. 30,000/-                     | -----            |
| (ii)    | Deposits in Banks, financial Institution and Non- Banking Financial Companies | S.B.I-Saving A/C-5,00000/=00   | --- S.B.I-Saving A/C- 4,00000/-                  | Bank of Baroda 4,00000         | S.B.I-Saving A/C- 20,000/=00     | -----            |
| (iii)   | Bonds, Debentures and Shares in Companies,                                    | SIP- 24,000 Per Year   | Reliance of 75,000/- Bond SIP- 25,000 Per Month. | S.B.I PPF AC- 20,000           | -----                            | -----            |
| (iv)    | Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc           | Sahara- Rs 2,00,000/-<br>Post Office- Rs 4,00,000/-<br>LIC- 7,000 Per Year | LIC Annul- 7,900 per year                        | LIC Annul- 3,000 per year      | -----                            | -----            |
| (v)     | Motor Vehicles (details of make, etc)   | HERO Scooty  | Honda Scooty                                     | -----                          | -----                            | -----            |
| (vi)    | Jewellery (details of weight and value)                                       | Gold-10 gm<br>Silver-300 gm  | Gold-300gm<br>Silver-800 gm                      | Gold-30 gm<br>Silver- 225 gm   | Gold-10 gm<br>Silver- 300 gm     | -----            |
| (vii)   | Other assets, such as values of claims/ interests                             | Mobiles, Washing Machine, Furnitur-Bouble Bed, Almirha and LED TV          | -----  | -----                          | -----                            | -----            |

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

3286 \*. Dependant here means a person substantially dependant on the income of the employee.

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**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description  | Self  | Spouse Name<br>Meenakshi Shree                               | Dependant-1 Name<br>Ananya Raj | Dependant -2 Name<br>Akshat Anand | Dependant-3 Name |
|---------|--|---|--|--------------------------------|-----------------------------------|------------------|
| (i)     | Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value                         | I have undivided paternal/ property at khagaria | 2.1 Acre Alauli at Khagaria                                  | -----                          | -----                             | -----            |
| (ii)    | Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value                                    | 6 katha land of khagaria                        | 1. 1550 sq ft in patna<br>2. 3.25 katha in khagaria<br>----- | -----                          | -----                             | -----            |
| (iii)   | Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value | I have undivided paternal/ property at khagaria | -----  | -----                          | -----                             | -----            |
| (iv)    | House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value                      | 1. House 800 sq ft patna                        | 1. Under construction House Building in Patna                | -----                          | -----                             | -----            |
| (v)     | Others (such as interest in property)  | -----   | -----  | -----                          | -----                             | -----            |

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-  
[Note : Please give separate details for each item]

| Sr. No | Description  | Name & Address of Bank/ Financial Institutions (s)/ Department (s) | Amount outstanding as on _____ |
|--------|--|--|--------------------------------|
| (a)    | (i) Loans from Banks   | SBI, BVM Patna   | 61,00,000/-                    |
|        | (ii) Loans form Financial Institutions   | -----  | -----                          |
|        | (iii) Government Dues :<br>(a) dues to departments dealing with government accommodation | -----  | -----                          |

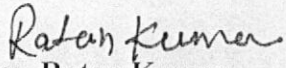
Ratan Kumar

|     |   |   |       |
|-----|---|---|-------|
|     | (b) dues to department dealing with supply of water   | -----   | ----- |
|     | (c) dues to departments dealing with supply of electricity  | -----   | ----- |
|     | (d) dues to departments dealing with telephones   | -----   | ----- |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | -----   | ----- |
|     | (f) Other dues, if any  | -----   | ----- |
| (b) | (i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)) | <b>Assesment Year 2025-26<br/>PAN- AEVPK1567K</b> |       |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | -----   | ----- |
|     | (iii) Sales Tax [Only in case of proprietary business]  | -----   | ----- |
|     | (iv) Property Tax   | -----   | ----- |

**C. PERSONAL DETAIL :**

- i) GPF/CPF/PRAN NO :-
- ii) Gender :-  (M/F)
- iii) Date of Birth :-         (DD/MM/YYYY)
- iv) Class/Group :-  (A/B/C)
- v) Cadre :-   
(Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :-   
Name of Employee:- Ratan Kumar  
Designation:- Assistant Section Officer , Bihar Vidhan Sabha, Patna.  
Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 11.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.